

(2022) 05 ITAT CK 0078

Income Tax Appellate Tribunal (Delhi F Bench)

Case No: Income Tax Appeal No. 3391, 3392, 3560, 3561, 3562, 3563, 3564, 3565,
3566/DEL/2012

ACIT

APPELLANT

Vs

Zodiac Transport
Co.Pvt. Ltd

RESPONDENT

Date of Decision: May 25, 2022

Acts Referred:

- Income Tax Act, 1961 - Section 40A(3), 68, 132, 132(2), 143(3), 153A, 153A(b), 153C, 250, 271A, 278B

Hon'ble Judges: Saktijit Dey, J; Pradip Kumar Kedia, (AM)

Bench: Division Bench

Advocate: T Kipgen

Final Decision: Allowed

Judgement